

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4129  
TO BE ANSWERED ON 10<sup>TH</sup> AUGUST, 2018**

**PUBLICISING DRUG TEST RESULTS**

**4129. SHRI B.V. NAIK:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any steps are being taken to publicise details information of drugs which failed in quality test, if so, the details thereof;
- (b) whether such information is available with Government and if so, the details thereof; and
- (c) if so, the list of medicines which failed in the quality tests during the last three years along with the names of respective manufacturers?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): The details of drugs declared as Not of Standard Quality and Spurious/adulterated by Central Drugs Testing Laboratories are regularly uploaded on monthly basis on the website of Central Drugs Standard Control Organisation (CDSCO) ([www.cdsc0.nic.in](http://www.cdsc0.nic.in)), under the heading "Drug Alert", which includes details of erring drug manufacturers, to make such information available publicly.